CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA 1169/2000

New Delhi, this the 21st day of March, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman Hon'ble Shri Govindan S. Tampi, Member (A)



Sup-Inspector (Ex) Azam Khan No.D-2014 S/o Shri S.M.Khan, aged 33 years presently posted in 6th Bn, DAP in Delhi Police R/o 226, Nai Abadi, Hapur, District-Ghaziabad, Uttar Pradesh.

...Applicant

(By Advocate : Shri Sachin Chauhan)

<u>VERSUS</u>

1. Union of India : Through

Secretary
Ministry of Home Affairs
North Block, New Delhi.

- Lt. Governor of Delhi
 Raj Niwas Marg,
 Delhi.
- 3. Commissioner of Police
 Delhi,
 Police Head Quarters
 I.P.Estate, M.S.O. Building
 New Delhi.
- 4. Addl. Commissioner of Police, Establishment, Police Head Quarters, I.P.Estate M.S.O. Building New Delhi.

...Respondents

(By Advocate : Shri Ajesh Luthra)

ORDER (ORAL)

Hon'ble Mr. Justice Ashok Agarwal. Chairman

After hearing the learned counsel at some length, an application is made on behalf of the applicant to withdraw the application with liberty to make a representation to Lt. Governor of Delhi i.e. Respondent-2 herein. The same is granted and the

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application is disposed of as withdrawn.

2. ψ o order as to costs.

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(Govindan S. Tampi) Member (A) (Ashak Agarwai)